

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/4437/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the <sup>th</sup> 24 September, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021/572 Dated the 22<sup>nd</sup> September, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission **from the evening of 24.09.2021 till the morning of 27.09.2021**, has been granted. The in-charge District & Sessions Judge, Dhubri shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

4439 **JT.REGISTRAR (VIGILANCE)**  
Memo NO.HC.VII-87/1998/4438 - 1A, dated 24.9.2021

Copy to:

1. The District & Sessions Judge, Dhubri .
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pda